

**RESERVE BANK OF INDIA  
FOREIGN EXCHANGE DEPARTMENT  
CENTRAL OFFICE  
MUMBAI**

**CORRIGENDUM**

In the Notification No.FEMA.103/2003-RB dated October 13, 2003 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R.848(E) dated October 29, 2003, the following shall be added at the end.

**Foot-note :**

The Principal Regulations were published in the Official Gazette vide G.S.R.No.390(E) dated May 5, 2000 in Part II, Section 3, Sub-Section (i).

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)  
Deputy Governor  
27.11.2004**

**G.S.R.No.794(E)/07.12.2004**